

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No.2**

**IA/4517/ND/2022 IN IB/697/ND/2018**

**IN THE MATTER OF:**

The State Trading Corporation of India Ltd.	...	Applicant
Versus		
M/s Spacevision Impex Pvt Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 21.09.2022**

**Coram:**

**MR. DHARMINDER SINGH**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Dr. Maurya Vijay Chandra, Adv. along with CS Ms.  
Sucheta Gupta

For the Respondent :

**ORDER**

**IA/4517/ND/2022**

Arguments on IA/4517/ND/2022 have been heard. The same reserved for order.

-sd-

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

-sd-

**DHARMINDER SINGH**  
**MEMBER (JUDICIAL)**

Amit